


No.DIC/DMN/MSMED-ACT/06-07/ 538 c/065
U.T. Administration of Daman & Diu,
Department of Industries
District Industries Centre,
Daman.

Dated:- 13 /10/2006

NOTIFICATION

In exercise of the power conferred by Sub Section 4 of Section 8 of the Micro Small and Medium Enterprises Development Act, 2006 The Administrator of Union Territory of Daman & Diu, hereby designates the General Manager, District Industries Centre, Daman & Diu as an authority as provided under sub section 3 of section 8 of the said Act.

By Order and in the name
of the Administrator,
U.T. of Daman & Diu & DNH.


13/10/06
(PHILIP THANGLIENMANG)
Deputy Secretary (Industries)